

NOTIFICATION No. 175 / 2012**I**

The Civil Judges mentioned in Column (1) below are promoted to the cadre of Senior Civil Judge and on promotion as Senior Civil Judges, they are posted to the posts mentioned against their names in Column (2) below :

<i>Sl. No</i>	<i>Name and Designation (1) Thiru / Tmt / Selvi</i>	<i>On promotion, posted as (2)</i>
1	S.Elangovan, Judicial Magistrate No.I, Tiruchirappalli.	Special Judge No.II, Jayamkondam in the existing vacancy.
2	T.V.Anil Kumar, District Munsif, Tirumangalam.	Additional Sub Judge, Tirunelveli in the existing vacancy.
3	M.Suba Anbumani, Principal District Munsif, Erode.	Additional Sub Judge, Dindigul in the existing vacancy.
4	V.Thenmozhe, Special Judicial Magistrate (Sandalwood Cases), Tirupathur.	Sub Judge, Poonamallee vice Thiru P.Mohanraj, transferred.
5	R.Naraja, Judicial Magistrate No.III, Erode.	XVII Assistant Judge, City Civil Court, Chennai vice Thiru P.Asokan, transferred.
6	R.Sathya, District Munsif-cum-Judicial Magistrate, Thirukalikundram.	Additional Sub Judge, Chengalpattu vice Thiru S.Muruganantham, transferred.
7	K.Geetha Rani, XIV Metropolitan Magistrate, Egmore, Chennai.	XVIII Assistant Judge, City Civil Court, Chennai vice Thiru P.Velmurugan, transferred.
8	A.Radhakrishnan, Judicial Magistrate, Tirumangalam.	IV Additional Sub Judge, Madurai vice Thiru P.Karunanidhi, transferred.
9	K.R.Mathurasekaran, District Munsif, Virudhunagar.	Special Judge, Special Court for trial of cases under Prevention of Corruption Act Cases, Madurai in the existing vacancy.
10	V.Padmanabhan, Principal District Munsif, Tiruchirappalli.	Principal Sub Judge, Kumbakonam vice Thiru P.Balasubramaniam, transferred.
11	T.Malarvalantina, Judicial Magistrate, Rasipuram.	Additional Sub Judge, Tenkasi in the existing vacancy.

Sl. No	Name and Designation (1) <i>Thiru / Tmt / Selvi</i>	On promotion, posted as (2)
12	S.Jeganathan, Principal District Munsif, Salem.	Secretary, District Legal Services Authority, Coimbatore in the existing vacancy.
13	A.S.Ravi, I Addl. District Munsif, Tiruchirappalli.	II Additional Sub Judge, Nagercoil in the existing vacancy.
14	L.S.Sathiyamurthy, District Munsif, Kulithalai.	Special Judge, Nagercoil in the existing vacancy.
15	S.Kannan, Judicial Magistrate No.V, Madurai.	Secretary, District Legal Services Authority, Dindigul in the existing vacancy.
16	R.Nambi, District Munsif, Sivakasi.	Sub Judge, Kuzhithurai vice Ms.M.Mariyayee, transferred.
17	N.Rajamanickam, Judicial Magistrate No.II, Erode.	I Additional Sub Judge, Cuddalore vice Thiru G.Sendil Kumar, transferred.
18	S.Nagarajan, Principal District Munsif, Karur.	Sub Judge, Ramanathapuram in the existing vacancy.
19	R.Gandhi, Judicial Magistrate, Bhavani.	II Additional Sub Judge, Cuddalore in the existing vacancy.
20	J.Rathika, then District Munsif-cum-Judicial Magistrate, Keeranur.	Sub Judge, Chidambaram vice Thiru N.Thirunavukkarasu, transferred.
22	M.Sivaprakasam, Principal District Munsif, Ariyalur.	Additional Sub Judge, Kumbakonam vice Thiru M.Elangovan, transferred.
22	P.Parthasarathy, Principal District Munsif, Namakkal.	Secretary, District Legal Services Authority, Tiruchirappalli in the existing vacancy.
23	A.Muraleetharan, Judl. Magistrate No.IV, Coimbatore.	III Additional Sub Judge, Coimbatore vice Thiru K.Karunanithi, transferred.
24	K.Sudha, XII Metropolitan Magistrate, Egmore, Chennai.	Secretary, District Legal Services Authority, Vellore in the existing vacancy.
25	K.Balasubramanian, Judicial Magistrate, Alandur.	IX Judge, Court of Small Causes, Chennai vice Thiru M.Jeevanandam, transferred.
26	T.V.Mani, District Munsif, Sankari.	Secretary, District Legal Services Authority, Thoothukudi in the existing vacancy.

II

The Senior Civil Judges mentioned in Column (1) below are transferred and posted to the posts noted against their names in Column (2) below :

<i>Sl. No</i>	<i>Name and Designation (1) <u>Thiru / Tmt / Selvi</u></i>	<i>Transferred and posted as (2)</i>
1	J.Selvanathan, Principal Sub Judge, Cuddalore.	Chief Judicial Magistrate, Nagapattinam in the existing vacancy.
2	S.Karuppiah, Sub Judge, Ambasamudram.	Chief Judicial Magistrate, Sivagangai in the existing vacancy.
3	S.Muruganantham, Additional Sub Judge, Chengalpattu.	XVI Assistant Judge, City Civil Court, Chennai vice Ms.T.Indirani, transferred.
4	P.Asokan, XVII Assistant Judge, City Civil Court, Chennai.	Additional Special Judge, Krishnagiri in the existing vacancy.
5	P.Balasubramaniam, Principal Sub Judge, Kumbakonam.	Additional Chief Judicial Magistrate, Kumbakonam in the existing vacancy.
6	N.Thirunavukkarasu, Sub Judge, Chidambaram.	Sub Judge, Ambasamudram vice Thiru S.Karuppiah, transferred.
7	P.Karunanidhi, IV Additional Sub Judge, Madurai.	III Additional Sub Judge, Madurai vice Ms.Irusan Poonguzhali, transferred.
8	Irusan Poonguzhali, III Additional Sub Judge, Madurai.	II Additional Sub Judge, Madurai, vice Thiru K.Jeyakumar, transferred.
9	K.Jeyakumar, II Additional Sub Judge, Madurai.	I Additional Sub Judge, Madurai in the existing vacancy.
10	G.Sendil Kumar, I Additional Sub Judge, Cuddalore.	Principal Sub Judge, Cuddalore vice Thiru J.Selvanathan, transferred.
11	K.Karunanithi, III Additional Sub Judge, Coimbatore.	II Additional Sub Judge, Coimbatore vice Thiru R.Chandran, transferred.
12	M.Jeevanandam, IX Judge, Court of Small Causes, Chennai.	VIII Judge, Court of Small Causes, Chennai vice Thiru K.Ayyappan, transferred.
13	K.Ayyappan, VIII Judge, Court of Small Causes, Chennai.	VII Judge, Court of Small Causes, Chennai vice Thiru R.Bharanidharan, transferred.
14	R.Bharanidharan, VII Judge, Court of Small Causes, Chennai.	VI Judge, Court of Small Causes, Chennai vice Ms.S.Meenakumari, transferred.

Sl. No	Name and Designation (1) <i>Thiru / Tmt / Selvi</i>	Transferred and posted as (2)
15	S.Meenakumari, VI Judge, Court of Small Causes, Chennai.	V Judge, Court of Small Causes, Chennai vice Thiru S.Sivakadatcham, transferred.
16	S.Sivakadatcham, V Judge, Court of Small Causes, Chennai.	IV Judge, Court of Small Causes, Chennai vice Ms.N.Gunavathi, transferred.
17	N.Gunavathi, IV Judge, Court of Small Causes, Chennai.	III Judge, Court of Small Causes, Chennai vice Ms.M.Vetrichelvi, transferred.
18	M.Vetrichelvi III Judge, Court of Small Causes, Chennai.	II Judge, Court of Small Causes, Chennai in the existing vacancy.
19	P.Velmurugan, XVIII Assistant Judge, City Civil Court, Chennai.	XV Assistant Judge, City Civil Court, Chennai vice Thiru P.Saravanan, transferred.
20	T.Indirani, XVI Assistant Judge, City Civil Court, Chennai.	XIV Assistant Judge, City Civil Court, Chennai vice Thiru S.Purushothaman, transferred.
21	P.Saravanan, XV Assistant Judge, City Civil Court, Chennai.	XIII Assistant Judge, City Civil Court, Chennai vice Thiru G.Kumanan, transferred.
22	S.Purushothaman, XIV Assistant Judge, City Civil Court, Chennai.	XII Assistant Judge, City Civil Court, Chennai vice Thiru N.Vijayakanth, transferred.
23	G.Kumanan, XIII Assistant Judge, City Civil Court, Chennai.	XI Assistant Judge, City Civil Court, Chennai vice Ms. K.Lakshmikantham, transferred.
24	N.Vijayakath, XII Assistant Judge, City Civil Court, Chennai.	X Assistant Judge, City Civil Court, Chennai vice Thiru. S.Natarajan, transferred.
25	K.Lakshmikantham, XI Assistant Judge, City Civil Court, Chennai.	IX Assistant Judge, City Civil Court, Chennai vice Ms.A.Balkis, transferred.
26	S.Natarajan, X Assistant Judge, City Civil Court, Chennai.	VIII Assistant Judge, City Civil Court, Chennai vice Thiru J.Kaliyamurthy, transferred.
27	A.Balkis, IX Assistant Judge, City Civil Court, Chennai.	VII Assistant Judge, City Civil Court, Chennai vice Thiru T.Chandrasekaran, transferred.

Sl. No	Name and Designation (1)	Transferred and posted as (2)
	<i>Thiru / Tmt / Selvi</i>	
28	J.Kaliyamurthy, VIII Assistant Judge, City Civil Court, Chennai.	VI Assistant Judge, City Civil Court, Chennai vice Thiru A.Manivasakan, transferred.
29	T.Chandrasekaran, VII Assistant Judge, City Civil Court, Chennai.	V Assistant Judge, City Civil Court, Chennai vice Thiru G.Vinobha, transferred.
30	A.Manivasakan, VI Assistant Judge, City Civil Court, Chennai.	IV Assistant Judge, City Civil Court, Chennai vice Ms.C.Thirumagal, transferred.
31	G.Vinobha, V Assistant Judge, City Civil Court, Chennai.	III Assistant Judge, City Civil Court, Chennai in the existing vacancy.
32	C.Thirumagal, IV Assistant Judge, City Civil Court, Chennai.	II Assistant Judge, City Civil Court, Chennai in the existing vacancy.

III

The Hon'ble The Chief Justice is pleased to make the following appointment in the Madras High Court:

Thiru P.Mohanraj, Senior Civil Judge, now functioning as Sub Judge, Poonamallee is transferred and posted on other duty as Master, High Court, Madras, in the existing vacancy.

HIGH COURT, MADRAS.
DATED: 15.10.2012.

Sd/- G.CHOCKALINGAM,
REGISTRAR GENERAL

To

1. The Officers concerned.
2. The Offices of the Officers concerned.
3. The Special Judge No.II, Jayamkondam.
4. The Additional Sub Judge, Tirunelveli / Dindigul / Tenkasi.
5. The Special Judge, Special Court for trial of cases under Prevention of Corruption Act Cases, Madurai.

6. The Secretary, District Legal Services Authority, Coimbatore / Dindigul / Tiruchirappalli / Vellore / Thoothukudi.
7. The II Additional Sub Judge, Nagercoil / Cuddalore.
8. The Special Judge, Nagercoil.
9. The Sub Judge, Ramanathapuram.
10. The Chief Judicial Magistrate, Nagapattinam / Sivagangai.
11. The Additional Special Judge, Krishnagiri.
12. The Additional Chief Judicial Magistrate, Kumbakonam.
13. The I Additional Sub Judge, Madurai.
14. The II Judge, Court of Small Causes, Chennai.
15. The II / III Assistant Judge, City Civil Court, Chennai.
16. The Master, High Court, Madras.
17. The Principal Judge, City Civil Court, Chennai.
18. The Chief Judge, Court of Small Causes, Chennai.
19. The Principal District Judge / District Judge, Tiruchirappalli / Kanniyakumari @ Nagercoil / Madurai / Tirunelveli / Erode / Dindigul / Vellore / Tiruvallur / Kancheepuram @ Chengalpattu / Virudhunagar @ Srivilliputhur / Thanjavur / Namakkal / Salem / Coimbatore / Karur / Cuddalore / Ramanathapuram / Pudukkottai / Ariyalur / Thoothukudi / Nagapattinam / Sivagangai / Krishnagiri.
20. The Chief Metropolitan Magistrate, Egmore, Chennai.
21. The Accountant General, Madras – 18.
22. The Pay and Accounts Officer, High Court, Madras / Madurai.
23. The Treasury Officer, Tiruchirappalli / Nagercoil / Tirunelveli / Erode / Dindigul / Vellore / Tiruvallur / Kancheepuram / Virudhunagar / Thanjavur / Namakkal / Salem / Coimbatore / Karur / Cuddalore / Ramanathapuram / Pudukkottai / Ariyalur / Thoothukudi / Nagapattinam / Sivagangai / Krishnagiri.

Copy to:-

1. The Chief Secretary to Government, Secretariat, Chennai-9.
2. The Secretary to Government, Home / Public / Labour and Employment / Revenue/ Law / Commercial Taxes Department, Secretariat, Chennai-9.
3. The Secretary to His Excellency The Governor, Raj Bhavan, Chennai-22.
4. The Secretary to the Hon'ble Chief Minister, Secretariat, Chennai-9.
5. The Registrar (Judicial), High Court, Madras.
6. The Registrar (Vigilance), High Court, Madras. (12 copies).
7. The Additional Registrar (Vigilance), High Court, Madras.
8. The Registrar (Administration), High Court, Madras.
9. The Registrar (Management), High Court, Madras.
10. The Joint Registrar-cum-Private Secretary to the Hon'ble The Chief Justice, High Court, Madras.
11. The Registrar (Judicial), Madurai Bench of Madras High Court, Madurai.
12. The Registrar (Administration), Madurai Bench of Madras High Court, Madurai.
13. The Director, Tamil Nadu State Judicial Academy, Chennai.
14. The Assistant Registrar, Admn.I / Admn.II / Per.Admn. / A.S. / Rules / Computer, High Court, Madras.
15. The Section Officer, 'C' / Computer / 'C1' / 'D' / 'F' / 'G' / Budget / 'B5' / Library / Stationery / Legal Cell, High Court, Madras.
16. The Technical Director, NIC, High Court, Madras.
17. The Secretary, Tamil Nadu Judicial Officers Association, Chennai.
18. The Record Keeper, A.D. Records, High Court, Madras.

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